

OFFICE OF CHIEF JUDICIAL MAGISTRATE, PATNA

ORDER No.- 35/2020

In view of order no. 200/2019 dated 17-09-2019 of learned District & sessions judge, Patna for following arrangement of Judicial Magistrate, Patna Sadar are being made for remand work of accused who were arrested during holiday in between 3:00 P.M. to 5 P.M. in criminal cases of Patna Sadar excluding cases related to Bihar Prohibition & Excise Act.

Sl no.	Name of the officer	Remand date	Remand Court
1	Ms Divya Amal J.M. 1 st class , Patna	01-08-2020	Learned D.J. , All ADJ Courts , All Spl Courts (Vigilance , CBI, PESU, NIA etc) All ACJM Courts , SDJM, Railway court, and All J.M. Courts and all vacant courts
2	Smt Tanveer Kaur J.M. 1 st Class , Patna	02-08-2020	-DO-
3	Smt Ritu Kumari J.M. 1 st Class, Patna	08-08-2020	-DO-
4	Smt Sarika Vahaliya , Sub Judge-cum- ACJM-XIV Patna	09-08-2020	-DO-
5	Sri Umesh Rai, Sub Judge-cum- ACJM-X Patna	11-08-2020	-DO-
6	Sri Akhilesh Kumar Pandey, Sub Judge-cum- ACJM-II, Patna	15-08-2020	-DO-
7	Sri Sukul Ram, Sub Judge-cum- ACJM-XIII Patna	16-08-2020	-DO-
8	Ms Leela, J.M. 1 st Class, Patna	23-08-2020	-DO-
9	Sri Avinash Kumar, J.M. 1 st class, Patna	30-08-2020	-DO-

Chief Judicial Magistrate
Patna

Dated 29.7.2020

Memo no. 1347-1355/cr

Copy forwarded to all the concerned for information and needful.

Chief Judicial Magistrate
Patna